

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/1831/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Thanga,
District & Sessions Judge,
Lunglei Judicial District,
Mizoram.

Dated Guwahati 5th April, 2019.

Sub:- Withdrawal of Casual leave.

Ref:- Your letter dated 03.04.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of casual leave for 3(three) days on 10.04.2019, 11.04.2019 and 12.04.2019, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/1832-1A, dated 05 04 19

Copy to:

1. Registrar, Gauhati High Court, Aizawl Bench, Mizoram.

2. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)
Rolan